

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**APPEAL NO. 90 OF 2016**

**Dated: 28<sup>th</sup> April, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Essar Power Gujarat Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan  
Mr. Prabal Mehrotra  
Mr. Raghu

Counsel for the Respondent(s) : Ms. Poorva Saigal  
Ms. Anushree Bardhan for R.2

**ORDER**

Admit. Issue notice. Ms. Poorva Saigal takes notice on behalf of Respondent No.2 and seeks four weeks time to file reply. Notice be issued to the other Respondents returnable on 12.07.2016. Dasti in addition is permitted.

List the matter on **12.07.2016**. In the meantime, reply may be filed on or before 26.05.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 13.06.2016 after serving copy on the other side.

**(I.J. Kapoor)**  
**Technical Member**  
ts/mk

**(Justice Ranjana P. Desai)**  
**Chairperson**